SCHEDULE I - FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SUXXUS DBS SECURITIES LIMITED

1.	NAME OF CORPORATE PERSON	SUXXUS DBS SECURITIES LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	05/09/1994
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES-COIMBATORE
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U67120TZ1994PLC005329
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	771/8B- PART E&E, INDUSTRIAL ESTATE CAMPUS AVANASHI ROAD, CIVIL AERODROME POST, COIMBATORE - 641014
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	24TH JANUARY 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR.M.D.SELVARAJ 35, MAYFLOWER AVENUE, BEHIND SENTHIL NAGAR, SOWRIPALAYAM ROAD, COIMBATORE - 641028 EMAIL: mds@mdsservices.in PHONE : 0422-2318780, 0422-2316755 MOBILE : +919894030535 REGISTRATION NUMBER: IBBI/IPA-N00080/2017-18/10211
8.	LAST DATE FOR SUBMISSION OF CLAIMS	23RD FEBRUARY 2022

Notice is hereby given that the Suxxus DBS Securities Limited has commenced voluntary liquidation on 24th January 2022.

The stakeholders of Suxxus DBS Securities Limited are hereby called upon to submit a proof of their claims, on or before 23rd February 2022, to the liquidator at the address mentioned against item 7. The proof of claims is to be submitted by way of the following specified forms;

Form B – Claim by Operational Creditors
Form C – Claim by Financial Creditors
Form D - Claims by Workmen and Employees
Form E – Claims by Authorised Representatives of Workmen and Employees
Form F - Claims by other Stakeholders

The financial creditors shall submit their proof of claims by electronic means only on the Email address mentioned against item 7. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties. The aforesaid Forms are available on the website www.ibbi.gov.in of Insolvency and Bankruptcy Board of India.

Date : 27th January 2022
Place: Coimbatore

M. D. Selvaraj

M.D.Selvaraj
Liquidator
Reg. No.: IBBI/IPA-N00080/2017-18/10211

M.D. SELVARAJ, M. Com MBA FCS
INSOLVENCY PROFESSIONAL
IP REGN No: IBBI/IPA/002/IP-N00080/2017-18/10211
SURYA, 35, MAYFLOWER AVENUE,
SOWRIPALAYAM ROAD,
COIMBATORE - 641028, TAMIL NADU

SCHEDULE I - FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SUXXUS DBS SECURITIES LIMITED

1.	NAME OF CORPORATE PERSON	SUXXUS DBS SECURITIES LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	05/09/1994
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES-COIMBATORE
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U67120TZ1994PLC005329
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	771/8B- PART E&E, INDUSTRIAL ESTATE CAMPUS AVANASHI ROAD, CIVIL AERODROME POST, COIMBATORE - 641014
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	24th JANUARY 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR.M.D.SELVARAJ 35, MAYFLOWER AVENUE, BEHIND SENTHIL NAGAR, SOWRIPALAYAM ROAD, COIMBATORE - 641028 EMAIL: mds@mdsservices.in PHONE : 0422-2318780, 0422-2316755 MOBILE : +919894030535 REGISTRATION NUMBER: IBBI/IPA-N00080/2017-18/10211
8.	LAST DATE FOR SUBMISSION OF CLAIMS	23rd FEBRUARY 2022

Notice is hereby given that the Suxxus DBS Securities Limited has commenced voluntary liquidationon 24th January 2022.

The stakeholders of Suxxus DBS Securities Limited are hereby called upon to submit a proof of their claims, on or before 23rd February 2022, to the liquidator at the address mentioned against item 7.

The proof of claims is to be submitted by way of the following specified forms;

Form B – Claim by Operational Creditors
Form C – Claim by Financial Creditors
Form D - Claims by Workmen and Employees
Form E – Claims by Authorised Representatives of Workmen and Employees
Form F - Claims by other Stakeholders

The financial creditors shall submit their proof of claims by electronic means only on the Email address mentioned against item 7. All other stakeholders may submit the proof of claims in person,by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties. The aforesaid Forms areavailable on the website www.ibbi.gov.in of Insolvency and Bankruptcy Board of India.

Sd/-
M.D. Selvaraj
Liquidator
Reg. No.: IBBI/IPA-N00080/2017-18/10211

Date : 27th January 2022
Place :Coimbatore

THE TAMILNADU INDUSTRIAL INVESTMENTCORPORATION LIMITED
(Government of Tamilnadu Undertaking)
Plot No.2, Ground Floor, Pandian Nagar First Street, Dindigul – 624 001
Phone: 0451 – 2433785, 2428296 Mail: bmdindigul@tiic.org Web: www.tiic.org

The Growth Catalyst

E-Auction Sale Notice

The Assets of the following concern taken Constructive possession under Section 29 of State Financial Corporations Act 1951 will be sold under e-auction in **"AS IS WHERE IS"** condition by our branch as given below:

Borrower(s) / Guarantor(s)	Amount due Rs.	Description of the Property	Upset Price (in Rs.)	Earnest Money Deposit (EMD) (in Rs.)	Minimum Incremental Amount (in Rs.)
M/s. ARC FINE FERRO ALLOYS PVT LTD., Sholavandan Road, Mattaparai village, Nilakottai Taluk Dindigul District – 624219	Rs.37,06,21,223.95 (Int.charged upto 30.09.2021)	**Primary Security:** Land and Buildngs located in the following Survey Numbers. Dindigul District Nilakottai Taluk Mattaparai Village **S.No. Extent (in acres)** 196/3B 1.11 196/4 0.47 196/5 0.35 196/6 0.56 2.49	38,76,000/-	388000/-	5,000/-
M/s.SREE MEENAKSHI ASSOCIATES Madurai NH Main Road, Standard Glass Industries Campus, Ambathurai – 624 302, Dindigul District.	Rs.44,84,790/- (Int.charged upto 31.12.21)	**Primary Security: Machinery:** Powder Coating machine with Booth and other accessories – 1 set	2,49,000/-	25000/-	5,000/-
		Collateral Security: Land: Vacant land at Plot No.2, S.F.No. 112/2B1B and Old S.No.112/2B(Part), Meenakshi Nagar, Somasundaram Nagar (Extn), Ambathurai Village, Athoor Taluk, Dindigul District. (Extent: 2880 sq.ft.)	8,69,000/-	87000/-	5,000/-

Name of the Unit/Borrower	**M/s.ARC FINE FERRO ALLOYS PVT LTD.**	**M/s. SREE MEENAKSHMI ASSOCIATES.**
Date of inspection of property	Date: **17.02.2022** Between **11.00 AM to 5.00 PM**	Date: **17.02.2022** Between **11.00 AM to 5.00 PM**
Last date for submission of Bid form, KYC documents & payment of EMD	Date: **21.02.2022** Time: **Before 4.00 PM**	Date: **21.02.2022** Time: **Before 4.00 PM**
Date / time of Auction	Date : **23.02.2022** Time : From **10.30 AM to 11.30 AM**	Date : **23.02.2022** Time : From **10.30 AM to 11.30 AM**

Terms and conditions of e-Auction sales

1. Date of inspection of the property is 17.02.2022 from 11.00 AM to 5.00 PM and the last date of Earnest Money Deposit (EMD) shall be 21.02.2022 by 4.00 PM
2. The e-auction sale will be conducted on 23.02.2022 from 10.30 AM to 11.30 AM by the undersigned through e-Auction platform www.bankeauctions.com
3. Extension of time of the e-Auction from the last bid is 5 minutes each and the extension is unlimited times (if bid received in the last 5 minutes).
4. Further interest will be charged as applicable, as per the loan agreement on the amount outstanding and incidental expenses, costs, etc. is due and payable till its realization.
5. The bid amount should be more than upset price.
6. EMD shall be payable through DD in favour of the TIIC ltd., payable at **Dindigul** and shall be submitted at **Dindigul** Branch Office. The interested bidders shall submit the EMD along with the bid participation form / KYC Documents etc, before the date and time specified above.
7. The bidders are advised to go through the detailed terms and conditions of e-Auction available in the website **www.bankeauctions.com** before submitting their bids and taking part in the e-Auction.
8. The prospective qualified bidders may avail online training on e-Auction from **'M/s C1 India Private Ltd'**. prior to the date of e-auction and can contact them through address **Plot No.301, 1st Floor, Udyog Vihar Phase 2, Gurgaon, Haryana – 122 015, India, Phone No.7418281709, e-mail-** tn@c1india.com Neither the **TIIC Ltd., nor 'M/s C1 India Private Ltd.,** shall be liable for any internet network problem and the interested bidders to ensure that they are technically well equipped for participating in the e-auction event.
9. The Earnest Money Deposit (EMD) of the successful bidder shall be retained towards the part of sale consideration and the EMD of the unsuccessful bidders shall be refunded. EMD amount deposited by the bidders shall not bear any interest. The successful bidder shall have to deposit 25% of the sale price, adjusting the EMD already paid before 4.00 PM of the next working day after the conclusion of the e-Auction. The balance 75% of the sale price shall be paid on or before 30th day of sale confirmation or within such extended period as agreed upon in writing by and sale at the discretion of the TIIC Ltd. In case of default in payment by the successful bidder, the amount already deposited shall be liable to be forfeited and the property shall be put to re-auction and the defaulting borrower / bidder shall have no claim / right in respect of the amount / property.
10. The TIIC Ltd. is not responsible for any liabilities upon the property/asset which is not in the knowledge of the TIIC Ltd.
11. Every bidder of the e-Auction shall submit the self attested copies of KYC Documents consisting of PAN Card, Address proof & ID Proof Original documents shall be produced for verification. For further details please contact the Branch Manager, **Dindigul** Branch over phone 9445023467 or in person.

Date: 25.01.2022
Place :DINDIGUL

Branch Manager
The TIIC Ltd., Dindigul Branch

DIPR/58/Display/2022

SHRIRAM CITY UNION FINANCE LIMITED
Public Notice

This is to inform our depositors, borrowers, customers and public at large that our below mentioned branches will be shifting from Existing Old Premise to a New Premise with effect from May 23, 2022. Details are as follows:

S. No.	Branch	From (Existing Old Premise)	To (New Premise)
1	Pathapatnam	Opp:Saintanns Secondary School,Main Road Pathapatnam Srikakulam - 532213, Andhra Pradesh.	H No.5-84,1st Floor, Main Road, Pathapatnam, Srikakulam - 532213, Andhra Pradesh
2.	Nagari-I	10-51,First Floor, Pallipattu Road, Nagari - 517590, Andhra Pradesh.	D.No 11-25,1st Floor, Nagalapuram Road,Nagari - 517590,Andhra Pradesh
3.	Palakol	D.No.22-1-1, Krishnaji Complex, Main Road, Near Municipal Office, Palakol, W.G.Dt - 534260,Andhra Pradesh.	No.22-1-18,1st Floor, Krishnaji Multi Complex, Main Road, Palakol, W.G.Dist. Pin.534260,Andhra Pradesh
4.	Singarayakonda	D.No.5-245, Ist Floor, GNT Road, Singarayakonda, Prakasam - 523101, Andhra Pradesh.	H.No Plot18,1st Floor,Three Statue Center, Singarayakonda. Prakasam Dist -523101, Andhra Pradesh
5.	Huzurabad	H.No 14-65/1,Opp:Tharuni Silks,Jammikunta Road Huzurabad - 505468, Andhra Pradesh.	No: 12-267,1st Floor, Karimnagar To Warangal Main Road, Huzurabad-505468,Andhra Pradesh

For Shriram City Union Finance Limited,
Authorised Signatory

Form No. INC-26
[Pursuant to Rule 30 of the Companies (Incorporation) Rules, 2014]
BEFORE THE REGIONAL DIRECTOR SOUTH EAST REGION, HYDERABAD
In the matter of sub-section (4) of Section 13 of Companies Act, 2013 and clause (a) of sub-rule (5) of Rule 30 of the Companies (Incorporation) Rules, 2014
AND
In the matter of **Two Roads Trading Private Limited (CIN: U67110KA2014PTC074836)** having its **Registered Office at No.14, Bhattrahalli, Old Madras Road, K R Puram, Bangalore - 560 049, Karnataka.**

... Petitioner Company

Notice is hereby given to the General Public that the Company proposes to make an application to the Central Government under Section 13 of the Companies Act, 2013 seeking confirmation of alteration of the Memorandum of Association of the Company in terms of the Special Resolution passed at the Extra Ordinary General Meeting held on January 12, 2022 to enable the Company to change its Registered Office from **"State of Karnataka"** to **"State of Gujarat".**

Any person whose interest is likely to be affected by the proposed change of the Registered Office of the Company may deliver **either on the MCA-21 portal (www.mca.gov.in) by filing Investor Complaint Form** or cause to be delivered or send by registered post of his/her objections supported by an affidavit stating the nature of his/her interest and grounds of opposition to the **Regional Director, South East Region, 3rd Floor, Corporate Bhavan, Bandlaguda, Nagole, Tattiannaram Village, Hayat Nagar Mandal, Ranga Reddy District, Hyderabad-500 068, Telangana,** within **fourteen days** of the date of publication of this notice with a copy to the applicant Company at its Registered Office at the address mentioned below:

Regd. Office: Two Roads Trading Private Limited, No.14, Bhattrahalli, Old Madras Road, K R Puram Bangalore – 560049, Karnataka.

For and on behalf of the Applicant
RAKESH KUMAR
Director
DIN: 03342682

Date: January 27, 2022
Place: Bangalore

NOTICE BOARD

CORPORATE ASSOCIATE DIARY — APPOINTMENTS, MOVEMENTS, CELEBRATIONS, HONOURS

73rd Republic Day celebrated at FTCCI

As India celebrates Azadi ka Amrit Mahotsav marking 75 years of India's Independence, the 73rd Republic Day was celebrated at Federation House, Red Hills in Hyderabad with great enthusiasm & participation of Office Bearers, Managing Committee Members, past presidents and staff.

K Bhasker Reddy, President, FTCCI unfurled the tri colour and addressed the gathering, expressed pride in the rich cultural past of the country. He urged everyone to work with honesty and dedication for the nation. Due to the ongoing COVID-19 Pandemic restrictions, the event was held as an in-house event only for the FTCCI Officials.

Republic Day Celebrated @ TS Transco/TS Genco

Republic Day Celebrations were held at TS Transco/TS Genco office. The Directors of TSTRANSCO & TSGENCO participated in the celebrations.

After hoisting the national flag on the occasion of 73rd Republic Day, D. Prabhakar Rao, CMD/TSGENCO & TSTRANSCO at Vidyut Soudha said that under the dynamic and visionary leadership of Chief Minister K. Chandrashekar Rao Garu, Telangana Power Sector has become a role model in the country by achieving tremendous success in the fields of Generation, Transmission and Distribution Sectors. For this extra ordinary achievement, entire credit goes to team work of power sector.

On this occasion, CMD also highlighted that discharging the assigned duties is also a way to express our love & solidarity to the country and appealed to all employees to rededicate for the betterment of power sector by following strict discipline which shall take the sector to new heights. Since, consumer is the pay master, all the employees have to further strive hard to extend value added services with the motto of 'consumer satisfaction is the ultimate goal of power utilities'.

VIT-AP Conducts 3-Day International Conference ICAMEMS

VIT-AP UNIVERSITY

The first International Conference on Advances in Mechanical Engineering & Material Science (ICAMEMS) is being held virtually at VIT AP University, Amaravati from 22nd to 24th Jan 2022.

Chief Guest S. Balchandran, Executive Chairman and CEO, Buimerc Corporation Ltd, Dubai, UAE emphasized the role of mechanical, civil and electrical engineering in building block of current technologies development.

The recent years of pandemic has started a new era of reflection and technologies plays vital role with the universities efforts in developing technologies for needs of society. Dr. Mohammad Younis, Professor, Department of Mechanical Engineering, Bingha-mton University, State University of New York, USA motivated students to make use of the conference to develop technologies based on the challenges the society faced.

Dr. G. Viswanathan, Founder & Chancellor, VIT emphasised the contribution of VIT group of institution in research and their alumni doing well in various industries across the globe while Dr. S.V. Kota Reddy, Vice Chancellor, VIT-AP highlighted the role of multidisciplinary research and innovation for development of technologies with patent filing. The participants going to present the re-search findings in the areas of materials and mechanical engineering for the benefit of scientific community.

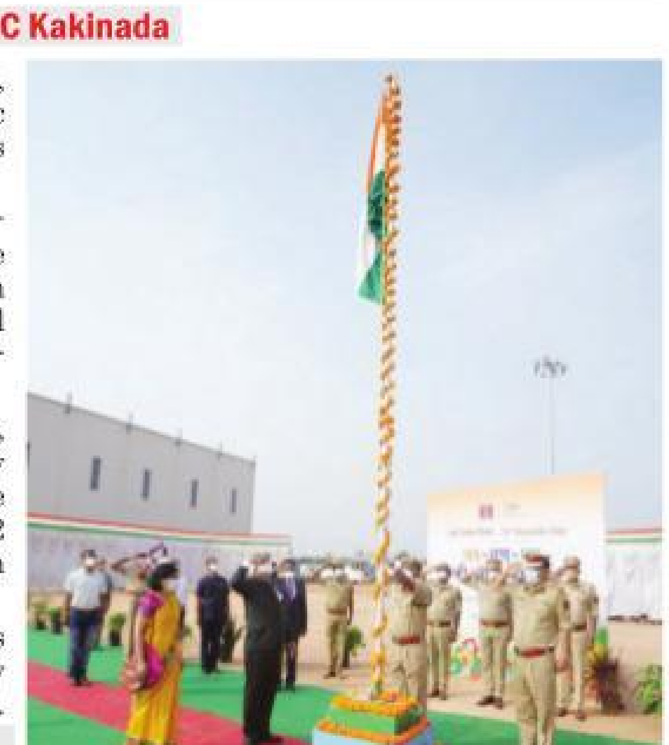
SBI LHO Hyderabad celebrated Republic Day

Amit Jhingran, Chief General Manager, State Bank of India, Hyderabad Circle unfurled the tricolour flag at SBI Local Head Office, Koti in Hyderabad to mark the celebrations of the 73rd Republic Day. Staff members participated in the event strictly adhering to Covid protocols.

Jhingran said that we all cherish this memorable day as our Nation attained sovereignty by the selfless sacrifices made by our great leaders and freedom fighters. "Today, we feel proud to be a part of this diverse independent India endowed with rich cultural values and traditions. We salute the armed forces who are maintaining strict vigil and protecting our country from invasions, challenges & threats", he added.

SBI has been in the forefront in the fight against Covid -19 by providing uninterrupted Banking service in spite of the challenges. Our Bank is partaking in Covid relief measures by distribution of ration/ food to the needy, providing oxygen plants, medical equipments, ventilators & PPE kits to the Government hospitals.

Republic Day celebration @ ONGC Kakinada



The ONGC, Eastern Offshore Asset, Kakinada celebrated 73rd Republic day at its upcoming office premises at Vakalapudi.

Adesh Kumar, Executive Director-Asset Manager unfurled the National Flag in a colourful function attended by senior officers, sectional in-charges by following Covid protocols.

During the speech Adesh Kumar, remembered the sacrifices made by the freedom fighters and further, he emphasised the completion of 98/2 project before 2022 to put EOA in the Energy map of India.

Awards were presented to officials who showed/ exhibited exemplary performance in their assignments.

MANAGE Silver Jubilee Batch Achieves 100% Placement

National Institute of Agricultural Extension Management (MANAGE), has successfully completed the final placements for the 25th batch of Post Graduate Diploma in Management (Agri-Business Management) (PGDM-ABM). This year also MANAGE has yet again successfully upheld its position of having 100 % placements since inception.

A total of 66 students opted for placements this year for which 27 companies altogether extended the offers. Highest package offered this year stood at 18 lakhs per annum and this year's average stood at 11.51 lakh per annum.

This is not only a feather in the illustrious cap of MANAGE but is also a proof of the quality of students offered by the college and their increasing trust among the corporates. Speaking on the occasion the Director General MANAGE Dr P Chandra Shekara congratulated all the stake holders especially MANAGE Alumni, the Principal Coordinator Dr K Anand Reddy and Placement Committee for this remarkable achievement.

The highest paying recruiter this year was Godrej Agrovet Limited (GAVL). Other premier recruiters included ITC, Adani Wilmar, PwC India, KPMG India, BASF, Coromandel International Limited, UPL, PI Industries, Big Basket, Future Group, Novel tech feeds, IDFC Bank, HDFC Bank and Fullerton Credit and Co.

TenderCuts CEO puts forward his Budget Expectation

Commenting on pre-Budget expectation, Nishanth Chandran, Founder & CEO, TenderCuts called for more supportive measures like electricity tariff cuts promoting more investments. "The $40 billion meat industry is growing at a rapid pace with the introduction of several schemes by the Central government aiding the livestock sector in 2021. The Government assistance in providing cold storage facilities through credit linked back-ended subsidies available at the rate of 35% of the project cost in general areas and 50% in hilly and scheduled areas has paved way for entrepreneurship", he stated.

Adding on further, he said, "To continue with the momentum, the government should also work towards attracting investments offering more subsidies on electricity tariffs to develop perishable logistics infrastructure, which is another route that can be explored."

Toyota Kirloskar Motor Launches the new Camry Hybrid

Harsha Automobiles organised a launch event for the new Camry Hybrid from Toyota. This carries forward the legacy of powerful performance, environment friendliness, highest safety and luxury with enhanced exterior and interior features.

The New Camry Hybrid sports a new-look Front Bumper and Grille Design with chrome inserts that gives it an eye-catching presence and stance unmatched in its class. On the inside, a Floating type bigger 9-inch Infotainment System compatible with Android Auto & Apple Carplay is paired with State-of-the-Art 9-speaker Premium Audio JBL® w/Clari-Fi™ tech.

The newly designed 18-inch Alloys further amplify the sportiness while providing a superior ride experience and a fresh look rear combination lamps with LED brake lights is now available with a black base extension.

Harsha Toyota CEO Sanjeev Bhargava along with his associates was present on this occasion too.

Indian Bank Celebrates 73rd Republic Day

Indian Bank celebrated 73rd Republic Day of India across its offices in the country. At the Corporate Office, Chennai, SL Jain, Managing Director & C E O unfurled the National Flag. A Guard of honour was presented by Bank's Guards on this occasion.

In his Republic Day address, SL Jain highlighted the contribution made by the freedom fighters and makers of the Constitution. He hailed the Constitution as the way of life and path for growth which stand on the four tenets of justice, liberty, equality and fraternity. He also acknowledged the heroic roles played by farmers and soldiers round the clock besides making special mention of scientists, doctors, paramedical personnel in the war against COVID-19.

SL Jain further extended his warm greetings to the Indian Bank staff members and their families, appreciating there as well as the banking community's remarkable contribution in keeping financial system running during these pandemic times. He also emphasized on Indian Bank's continued commitment to digitization which is the future of banking.

Executive Directors, Shenoy Vishwanath V and Imran Amin Siddiqui along with General Managers, Executives and staff members participated in the celebrations. Col T Umasankar (Veteran), Chief Security Officer, Indian Bank, welcomed the gathering.

EVENTS, ANNOUNCEMENTS, LAUNCHES, CSR INITIATIVES, APPOINTMENTS, MOVEMENTS, CELEBRATIONS

நடத்தை விதிகள் அமலுக்கு வந்தது

தேர்தல் பிரசாரத்துக்கு அரசு வாகனங்களை பயன்படுத்த தடை!

அமைச்சர்களுக்கு கட்டுப்பாடு!!

சென்னை, ஜன.27

நகர்ப்புற உள்ளாட்சி தேர்தலுக்கான நடத்தை விதிகள் உடனடியாக அமலுக்கு வந்தன. இதைத் தொடர்ந்து அமைச்சர்களுக்கு மாநில தேர்தல் ஆணையம் கட்டுப்பாடு விதித்துள்ளது. தேர்தல் பிரசாரத்துக்காக அரசு வாகனங்களை பயன்படுத்தக் கூடாது என்றும் அறிவித்துள்ளது.

தமிழ்நாட்டில் நகர்ப்புற உள்ளாட்சித் தேர்தல் ஒரே கட்டமாக அடுத்த (பிப்ரவரி) மாதம் 19–ஆம் தேதி நடைபெற உள்ளது. பிப்ரவரி 22ஆம் தேதி வாக்கு எண்ணிக்கை நடைபெறும்.

இந்நிலையில் தேர்தல் நடத்தை விதிகள் உடனடியாக அமலுக்கு வந்தன. தேர்தல் விதிமுறைகளை முழுமையாக நடைமுறைப்படுத்த, மாவட்ட ஆட்சியர்களுக்கு உத்தரவிடப்பட்டுள்ளது.

தேர்தல் நடத்தை விதிமுறைகள் வருமாறு:

நகர்ப்புற உள்ளாட்சித் தேர்தல் அறிவிப்புக்கு பின், நடத்தை விதிகள், அந்தந்த மாவட்டம் மற்றும் மாநிலம் முழுமைக்கும் பொருந்தும். தேர்தலுக்கான நடைமுறைகள் முடியும் வரை, இது அமலில் இருக்கும். சாதிகள், சமூகத்தினர், மதத்தினர் அல்லது பல்வேறு மொழி பேசும் மக்களிடம் நிலவும் வேறுபாடுகளை அதிகப்படுத்துதல், வெறுப்புணர்வை உருவாக்குதல். கொந்தளிப்பை ஏற்படுத்தும் வகையிலான செயல்களில் அரசியல் கட்சியினர்மற்றும்வேட்பாளர்கள் ஈடுபடக் கூடாது.

ஓட்டுகளை பெறுவதற்காக, சாதி அல்லது சமூக உணர்வுகளை தூண்டும் வகையில் நேரடியாகவோ அல்லது மறைமுகமாகவோ எந்த வேண்டுகோளையும் விடுக்கக் கூடாது.

கோவில்கள், மசூதிகள், தேவாலயங்கள் அல்லது பிற வழிபாட்டு தலங்களை, தேர்தல் பிரசார இடங்களாக பயன்படுத்தக் கூடாது.

மற்ற அரசியல் கட்சிகளை விமர்சனம் செய்யும்போது, அவர்களுடைய கொள்கைகள் மற்றும் திட்டங்கள் குறித்தும், கடந்த கால பணி மற்றும் செயல்பாடு குறித்தும் பேச வேண்டும். கட்சிகளின் தலைவர்கள் அல்லது தொண்டர்களின் தனிப்பட்ட வாழ்க்கை குறித்து விமர்சிப்பதை தவிர்க்க வேண்டும்.

வாக்காளர்களுக்கு எந்த வகையிலும் லஞ்சமோ அல்லது வெகுமதியோ வழங்கக் கூடாது. வேட்பாளரின் வெற்றி வாய்ப்புகளை பாதிக்கும் வகையில், அவரது தனிப்பட்ட நடத்தை மற்றும் பண்பை பற்றி உண்மைக்கு புறம்பான அல்லது தவறான செய்தியை வெளியிடக் கூடாது. வாக்காளர்கள் ஓட்டுச்சாவடிக்கு சென்று வர, போக்குவரத்து வசதிகள் ஏற்பாடு செய்யக்கூடாது.

மதுபானங்கள் மற்றும் தடை செய்யப்பட்ட போதை பொருட்களை வழங்கக் கூடாது.

எந்தவொரு அரசியல் கட்சியோ அல்லது வேட்பாளரோ, தனி நபரின் இடத்தில், உரிமையாளரின் எழுத்துபூர்வ அனுமதியின்றி கொடி கம்பங்கள் கட்டவும், பதாகைகள் வைக்கவும், சுவரொட்டிகள் ஒட்டவும், வாசகங்கள் எழுதவும் கூடாது.

அரசு ஊழியர்கள், தேர்தலின்போது முற்றிலும் பாரபட்சமின்றி செயல்பட வேண்டும். வேட்பாளருக்கோ அல்லது அரசியல் கட்சிக்கோ ஆதரவாக பிரசாரத்தில் ஈடுபடக்கூடாது.

பிரசாரத்தின்போது, தனிநபர் வீட்டில் நடத்தப்படும் நிகழ்ச்சியில் அமைச்சர் பங்கேற்கும் போது, அவருடன் அரசு ஊழியர்கள் செல்லக் கூடாது.

அமைச்சர்கள் தங்களது பயணத்தை, தேர்தல் பணியோடு இணைத்து கொள்ளக் கூடாது. தேர்தல் பணிக்காக, அரசு அமைப்புகளையோ அல்லது அரசு பணியாளர்களையே பயன்படுத்தக் கூடாது.

அமைச்சர்களுக்கு, தேர்தல் பயணத்தில் அரசு வாகனங்களோ அல்லது மற்ற அரசு சலுகைகளோ அளிக்கக் கூடாது. இவ்வாறு அந்த நடத்தை விதிகளில் கூறப்பட்டுள்ளன.

சென்னையில் நடந்த குடியரசு விழாவில் ஈரோடு மாவட்டத்தில் காவல் துறையில் சிறப்பாக பணியாற்றியவர்களுக்கு முதலமைச்சர் மு.க.ஸ்டாலின் சான்றிதழ்கள் வழங்கி கவுரவித்தார். அவர்கள் ஈரோடு மாவட்ட கலெக்டர் கிருஷ்ணனுண்ணியுடன் குழு புகைப்படம் எடுத்துக் கொண்டனர்.

பூஸ்டர் டோஸ் பயன்பாடு:

மத்திய அரசு மறுபரிசீலனை!

விரிவாக்கப்பட வாய்ப்பு குறைவு!!

புதுடெல்லி, ஜன. 27

ஏற்கனவே 2 டோஸ் போட்டவர்களுக்கு கூடுதலாக பூஸ்டர் டோஸ் போடுவது குறித்து மத்திய அரசு மறுபரிசீலனை செய்ய முடிவு செய்துள்ளது. அனேகமாக பூஸ்டர் டோஸ் விரிவாக்கப் படுவதற்கான வாய்ப்பு இல்லை என்று மருத்துவ வல்லுநர்கள் பலர் சூசகமாகத் தெரிவித்துள்ளனர்.

இந்தியாவில் கொரோனா பாதிப்பு 4 கோடியை கடந்துவிட்டது. உயிரிழப்பு 5 லட்சத்தை எட்டி விட்டது.

இந்தியாவில் சுகாதாரத் துறை முன்களப் பணியாளர்களுக்கும் இணை நோய் கொண்ட 60 வயதைக் கடந்த முதியோருக்கும் ஏற்கனவே 2 டோஸ் செலுத்தப்பட்ட நிலையில், பூஸ்டர் டோஸ் போடப்பட்டு வருகிறது. இஸ்ரேலில் முதியோருக்கு இரண்டாவது பூஸ்டர் டோசும் செலுத்தப்பட்டு வருகிறது என்பது குறிப்பிடத்தக்கது.

இந்தியாவில் இம்மாதம் 10–ம் தேதியில் இருந்து பூஸ்டர் டோஸ் செலுத்தப்பட்டு வருகிறது. 87 லட்சத்துக்கும் மேற்பட்டோருக்கு பூஸ்டர் டோஸ் செலுத்தப்பட்டுள்ளது என்று புள்ளி விவரம் தெரிவிக்கின்றது.

இந்நிலையில், பூஸ்டர் டோசின் பயன்பாடு எந்த அளவுக்கு வீரியமாக உள்ளது என்பது குறித்து மருத்துவ வல்லுநர்கள் பலர் சந்தேகம் எழுப்பியுள்ளனர்.

இப்பின்னணியில் மத்திய அரசு இதுகுறித்து விரைவில் பரிசீலனை செய்து உரிய முடிவை எடுக்கும் என்று தெரிகிறது. சுகாதாரத் முன்களப் பணியாளர்களுக்கும் இணைநோய் கொண்ட 60 வயதைக் கடந்த முதியோருக்கும் தொடர்ந்து பூஸ்டர் டோஸ் செலுத்தப்படும் என்பதில் மாற்றம் செய்யப்பட வாய்ப்பில்லை.

ஆனால் அதேநேரத்தில் மற்ற பிரிவினருக்கு பூஸ்டர் டோஸ் செலுத்துவது குறித்து மத்திய அரசு பச்சைக்கொடி காட்ட முன்வராது என்று கூறப்படுகிறது.

மறுபரிசீலனைக்குப் பிறகே தனது நிலைப்பாட்டை மத்திய அரசு திட்டவட்டமாக தெரிவிக்கும் என்று கடைசியாக கிடைத்த தகவல் தெரிவிக்கிறது.

காதல் விவகாரத்தில் இளம்பெண் சாவு!

அதிர்ச்சியில் தோழியும் தூக்கில் தொங்கினார்!!

சிதம்பரம், ஜன. 27–

சிதம்பரம் அருகே மகள் காதல் திருமணத்தால் ஏற்பட்ட தகராறு தொடர்பாக அவருடைய தாய், தோழி தற்கொலை செய்துகொண்டனர். இந்த சம்பவம் குறித்து போலீஸ் தரப்பில் கூறப்பட்ட தாவது: கடலூர் மாவட்டம், சிதம்பரம் அடுத்த பரங்கிப்பேட்டை அருகே உள்ள குத்தாபாளையம் கிராமத்தை சேர்ந்தவர் ராஜேந்திரன் மனைவி இளவரசி(வயது46) இவர்களது மகள் தனலட்சுமி(வயது19) இவர் கடந்த சில மாதங்களுக்கு முன்பு திருப்பூரில் தங்கி அங்குள்ள பனியன் கம்பெனியில் பணியாற்றினார். அப்போது அவர் அங்கு வாலிபர் ஒருவரை காதலித்து கடந்த மாதம் திருமணம் செய்து கொண்டதாக கூறப்படுகிறது. இதனால் எதிர் வீட்டை சேர்ந்த தனலட்சுமியின் தோழி வாணிஸ்ரீயிடம் இந்த காதல் விவரத்தை ஏன் என்னிடம் கூறவில்லை என்று கூறி இளவரசி மனவருத்தம் அடைந்ததாக தெரிகிறது. இந்த நிலையில் நேற்று வாணிஸ்ரீயை, இளவரசி இப்பிரச்சினையை சம்பந்தமாக திட்டியதாக தெரிகிறது.

மேலும் இதில் மனவேதனையில் இருந்த இளவரசி தற்கொலை செய்து கொள்ள முடிவு செய்து வீட்டில் இருந்த விஷத்தை எடுத்து குடித்தார். இதில் மயங்கிய அவரை அக்கம் பக்கத்தினர் மீட்டு சிகிச்சைக்காக சிதம்பரம் ராஜா முத்தையா மருத்துவக் கல்லூரி ஆஸ்பத்திரியில் சேர்த்தனர். அங்கு அவருக்கு டாக்டர்கள் தீவிர சிகிச்சை அளித்தும் பலனின்றி இளவரசி பரிதாபமாக உயிரிழந்தார்.

இந்த சம்பவம் அறிந்த வாணிஸ்ரீயும் திடீரென அவரது வீட்டில் தூக்குப்போட்டு தற்கொலை செய்து கொண்டார்.

மேற்கண்ட சம்பவம் குறித்து புகார்களின் பேரில் பரங்கிப்பேட்டை போலீசார் வழக்குப்பதிவு செய்து விசாரணை நடத்தி வருகிறார்கள். ஒரே கிராமத்தில் 2 பேர் அடுத்தடுத்து தற்கொலை செய்து கொண்ட சம்பவம் சிதம்பரம் பகுதியில் பெரும் பரபரப்பையும் சோகத்தையும் ஏற்படுத்தியுள்ளது.

தி.மு.க. எம்.எல்.ஏ.வுக்கு கொரோனா

கம்பம், ஜன. 27–

கம்பம் தொகுதி தி.மு.க. எம்.எல்.ஏ. ராமகிருஷ்ணனுக்கு கொரோனா தொற்று உறுதி செய்யப்பட்டது. இதைத் தொடர்ந்து அவர் தேனி அரசு மருத்துவமனையில் அனுமதிக்கப்பட்டு சிகிச்சை பெற்று வருகிறார்.

தேனி தெற்குமாவட்ட தி.மு.க. பொறுப்பாளரும், கம்பம் சட்டமன்ற உறுப்பினருமான நா. ராமகிருஷ்ணனுக்கு கொரோனா தொற்று உறுதி செய்யப்பட்டுள்ள நிலையில், சிகிச்சைக்காக தேனி அரசு மருத்துவக் கல்லூரி மருத்துவமனையில் அனுமதிக்கப்பட்டுள்ளார்.

குடியரசு தின வழாவை முன்னிட்டு கோவை மலுமிச்சம்பட்டி புகழ் சிலம்பம் தற்காப்பு பயிற்சி பள்ளி மாணவ, மாணவிகள் மலுமிச்சம்பட்டி ஜங்ஷனில் சிலம்பம் சுற்றி கொரோனா விழிப்புணர்வு ஏற்படுத்தினர். இந்நிகழ்ச்சியில் பயிற்சியாளர் எம்.சரவணகுமார், மாணவ, மாணவிகள் சாஸ்தா, லக்ஷிதா, ஸ்ரீ மித்ரா, பாலாஜி, ஜோயல், வர்ஷாகேயஷ், பிரவஞ்சன் உட்பட பெற்றோர்களும் திரளாக கலந்து கொண்டனர்.

தலைநகர் டெல்லியில்

இளம் பெண்ணை கடத்தி கூட்டாக கற்பழித்து சித்ரவதை செய்த கும்பல்!

குடியரசு தினத்தன்று கொடூரம்!!

புது டெல்லி, ஜன 27

குடியரசு தினமான நேற்று தலைநகர் டெல்லியில், இளம் பெண்ணை கடத்தி கூட்டு பாலியல் வன்கொடுமைக்கு ஆளாக்கிய கும்பல், அந்த பெண்ணை கொடூரமாக சித்ரவதை செய்த சம்பவம் பெரும் அதிர்ச்சியை ஏற்படுத்தியுள்ளது.

தலைநகர் டெல்லியில் 73வது குடியரசு தின விழா கொண்டாட்டங்கள் நடைபெற்ற அதே வேளையில், ஷாதாரா மாவட்டத்தின் விவேக் விஹார் பகுதியில் இளம் பெண்ணை நான்கு பேர் கும்பல் மிருகத்தனமாக வேட்டையாடியிருக்கிறது.

ஒரு குழந்தைக்கு தாயான அந்த பெண் வசிக்கும் அதே பகுதியில், தங்கியிருந்த ஒரு இளைஞன், நீண்ட நாட்களாக அந்த பெண்ணின் பின்னால் சுற்றி தொல்லை கொடுத்து வந்திருக்கிறான். கடந்த நவம்பர் மாதம் அந்த இளைஞன் தற்கொலை செய்து கொண்டான். இந் நிலையில், தங்கள் மகனின் சாவுக்கு அந்த பெண் தான் காரணம் என்று இளைஞனின் பெற்றோர் கூறிவந்துள்ளனர்.

இந்த நிலையில் குடியரசு தினமாக நேற்று, அந்த பெண்ணை பழிக்குப் பழி வாங்கும் நோக்கில் கடத்திச் சென்ற நான்கு பேர் கும்பல், கூட்டாக பாலியல் வன்கொடுமைக்கு ஆளாக்கியுள்ளனர். அது மட்டுமின்றி, அந்த பெண்ணின் தலைமுடியை வெட்டி எறிந்து அடித்து சித்ரவதை செய்து, செருப்பு மாலை அணிவித்து, வீதியில் ஊர்வலமாக இழுத்துச் சென்றுள்ளனர். பாதிக்கப்பட்ட பெண்ணின் சகோதரி அளித்த புகாரின் பேரில், வழக்குப்பதிவு செய்த டெல்லி போலீசார், குற்றவாளிகள் நான்கு பேரையும் கைது செய்துள்ளனர்.

சட்டவிரோத மதுபான கும்பலால் கடத்தப்பட்டு இளம் பெண் கற்பழிக்கப்பட்டது தொடர்பாக மகளிர் ஆணையமும், டெல்லி போலீசாருக்கு நோட்டீஸ் அனுப்பியுள்ளது. தற்போது பாதிக்கப்பட்ட பெண்ணுக்கு மருத்துவ கவுன்சிலிங் அளிக்கப்பட்டு வருவதாக போலீசார் தெரிவித்துள்ளனர்.

1 முதல் 12–ஆம் வகுப்பு வரை...

1–ம் பக்கத் தொடர்ச்சி

ஸ்டாலின் உரிய உத்தரவை பிறப்பிப்பார். கடந்த 3 வாரமாக ஞாயிற்றுக்கிழமைகளில் முழு ஊரடங்கு அறிவிக்கப்பட்டது. இப்போது நகர்ப்புற உள்ளாட்சித் தேர்தல் அறிவிக்கப்பட்டிருப்பதால் இனி ஞாயிற்றுக்கிழமை முழு ஊரடங்கு இருக்காது என்று தெரிகிறது.

இந்தநிலையில் பள்ளிக் கல்வித்துறை அமைச்சர் அன்பில் மகேஷ் பொய்யாமொழி கூறியதாவது:–

1 முதல் 12–ஆம் வகுப்பு வரை மற்ற மாநிலங்களில் பள்ளிகள் திறக்கப்பட்டுள்ளன. எனவே தமிழ்நாட்டிலும் பள்ளிகளை திறக்க வேண்டும் என்று முதல்வரிடம் கோரிக்கை வைத்துள்ளோம். பிப்ரவரி முதல் தேதியில் இருந்து பள்ளிகள் திறக்கப்பட்டால் சுழற்சி முறையில் வகுப்புகள் நடைபெறும். வழக்கம்போல மே மாதம் தேர்வுகள் நடைபெறும்.

பள்ளிகள்திறப்பு குறித்த அறிவிப்பை முதல் அமைச்சர்மு.க.ஸ்டாலின் வெளியிடுவார்.

இவ்வாறு அவர் கூறினார்.

ரிசர்வ் வங்கி அதிகாரி...

1–ம் பக்கத் தொடர்ச்சி

விசாரணை மேற்கொள்ளப்படும் என்று தெரிவிக்கப்பட்டிருந்தது.

இந்த நிலையில், சென்னை உயர்நீதிமன்ற வழக்கறிஞர் ராஜேஷ் என்பவர் ஆன்லைன் வாயிலாக சென்னை போலீஸ் கமிஷனரிடம் புகார் மனு அளித்துள்ளார். அவர் அளித்த புகார் மனுவில் கூறியிருப்பதாவது:

தமிழ்த்தாய் வாழ்த்து பாடலுக்கு எழுந்து நிற்காமல் வாக்குவாதம் செய்த அதிகாரிகள் மீது கிரிமினல் நடவடிக்கை எடுக்க வேண்டும். வங்கி அதிகாரிகளின் இந்த செயலால் சட்டம் ஒழுங்கு பிரச்சினை ஏற்படும் சூழல் உருவாகி உள்ளது.

இவ்வாறு அந்த புகார் மனுவில் அவர் கூறியுள்ளார். ரிசர்வ் வங்கி அதிகாரிகளை கண்டித்து அந்த அலுவலகம் முன்பு தமிழக வாழ்வுரிமை கட்சித் தலைவர் வேல்முருகன் இன்று ஆர்ப்பாட்டம் நடத்தினார்.

தமிழ்த்தாய் வாழ்த்துப் பாடலுக்கு எழுந்து நிற்காத ரிசர்வ் வங்கி அதிகாரிகளை கைது செய்ய வேண்டும் என்று அவர் வலியுறுத்தினார்.

அவமதிக்கும் செயல்

ரிசர்வ் வங்கி அதிகாரிகளின் செயலுக்கு டாக்டர் ராமதாசும் கண்டனம் தெரிவித்தார். ரிசர்வ் வங்கி அதிகாரிகள் திட்டமிட்டே தமிழ்த்தாய் வாழ்த்துக்கு எழுந்து நிற்காமல் இருந்திருப்பது தமிழ்த்தாயை அவமதிக்கும் செயல் என்றும், அவர்களை மன்னிக்கக் கூடாது என்றும் அவர் கூறினார்.

இதேபோல மற்ற அரசியல் கட்சி தலைவர்களும், ரிசர்வ் வங்கி அதிகாரிகளின் செயலுக்கு கண்டனம் தெரிவித்தனர்.

இந்த நிலையில், தமிழக நிதியமைச்சரும் மனித வள மேம்பாட்டுத் துறை அமைச்சருமான பி.டி.ஆர் பழனிவேல் தியாகராஜனை இன்று தலைமைச் செயலகத்தில் ரிசர்வ் வங்கி மண்டல இயக்குநர் எஸ்.எம்.சாமி, இணை மேலாளர் ஜெயபாரதி கண்ணன் ஆகியோர் நேரில் சந்தித்தனர். அப்போது குடியரசு விழாவில் தமிழ்த் தாய் வாழ்த்தின் போது ரிசர்வ் வங்கி அதிகாரிகள் எழுந்து நிற்காத தற்கு வருத்தம் தெரிவித்தனர்.

பின்னர் விளக்கமும் அளித்தனர். இதைத் தொடர்ந்து இந்த விவகாரத்திற்கு முற்றுப்புள்ளி வைக்கப்பட்டது.

எம்.பி.பி.எஸ்., பி.டி.எஸ். ...

1–ம் பக்கத் தொடர்ச்சி

அழைப்பு விடுக்கப்பட்டுள்ளது.

எம்பிபிஎஸ் 211, பிடிஎஸ் 9 இடங்கள் ஒதுக்கப்படுகிறது.

விளையாட்டு வீரர்களுக்கு 152 விண்ணப்பங்கள் பெறப்பட்டுள்ளது. 18 பேர் விண்ணப்பங்கள் தகுதிபெற்று கலந்தாய்வில் கலந்து கொள்வதற்கு அழைப்பு விடுக்கப்பட்டுள்ளது. எம்பிபிஎஸ் 7, பிடிஎஸ் 1 இடங்கள் ஒதுக்கப்படுகிறது.

முன்னாள் ராணுவ வீரர்கள் வாரிசுகள் 360 பேர் விண்ணப்பங்கள் பெறப்பட்டுள்ளது. 19 பேர் கலந்தாய்வில் கலந்து கொள்வதற்கு அழைப்பு விடுக்கப்பட்டுள்ளது. இதில், எம்பிபிஎஸ் 10, பிடிஎஸ் 1 இடங்கள் ஒதுக்கப்படுகிறது.

அரசு பள்ளி மாணவர்கள்: அரசு பள்ளி மாணவர்களுக்கான 7.5 சதவீத உள் ஒதுக்கீட்டிற்கான கலந்தாய்வு தரவரிசை பட்டியலில், 1816 பேர் தகுதி பெற்றுள்ளனர். இவர்களுக்கான கலந்தாய்வு 28, 29ம் தேதிகளில் நேரடியாக நடைபெற உள்ளது. இந்த பிரிவில் 534 இடங்கள் நிரப்பப்பட இருக்கிறது. இதனைத்தொடர்ந்து பொதுப் பிரிவு மாணவர்களுக்கு ஆன்லைன் மூலமாக 30ஆம் தேதி முதல் கட்ட கலந்தாய்வு நடக்க இருக்கிறது.

2.86 லட்சம் பேருக்கு...

1–ம் பக்கத் தொடர்ச்சி

பாதிப்பில் குணமடைந்து டிஸ்சார்ஜ் செய்யப்பட்டனர். இந்தியாவில் குணமடைந்தோர் எண்ணிக்கை 3,73,70,971 லிருந்து 3.76,77,328 ஆக உயர்ந்துள்ளது. நாடு முழுவதும் கொரோனாவால் பாதிக்கப்பட்டு சிகிச்சை பெறுவோர் எண்ணிக்கை 22,02,472 ஆக குறைந்துள்ளது. இந்தியாவில் ஒரே நாளில் கொரோனாவால் 573 பேர் இறந்தனர். இதனால் இதுவரை கொரோனாவால் இறந்தோர் மொத்த எண்ணிக்கை 4 லட்சத்து 91 ஆயிரத்து 700 ஆக உயர்ந்தது.

நாடு முழுவதும் இதுவரை 163.84 கோடி டோஸ் கொரோனா தடுப்பூசி போடப்பட்டுள்ளது. இந்தியாவில் ஒரே நாளில் 22,35,267 கொரோனா தடுப்பூசி போடப்பட்டுள்ளது. இவ்வாறு அறிக்கையில் கூறப்பட்டுள்ளது.

மாற்றுத்திறனாளிகளிடம் கனிவுடன் நடக்க வேண்டும்:

பேருந்து ஓட்டுநர் - நடத்துனர்களுக்கு வழிகாட்டு நெறிமுறைகள் வெளியீடு!

சென்னை, ஜன.27

மாற்றுத்திறனாளிகள் பேருந்துகளில் பயணம் செய்யும்போது ஓட்டுநர் மற்றும் நடத்துனர்கள் பின்பற்ற வேண்டிய வழிமுறைகளை போக்குவரத்துத்துறை வெளியிட்டுள்ளது. அதன் படி, அரசு பேருந்துகளில் மாற்றுத்திறனாளி பயணிகளை உபசரிப்புடனும், அன்புடனும் நடத்த வேண்டும் என்றும் அறிவுறுத்தப்பட்டுள்ளது.

மாற்றுத்திறனாளி பயணிகள் பேருந்திற்காக நிற்கும்போது முறையாக பேருந்தை நிறுத்தி ஏற்றுச் செல்ல வேண்டும் என்றும் தெரிவிக்கப்பட்டுள்ளது.

பேருந்தில் இடம் இல்லை என மாற்றுத்திறனாளிகளை பேருந்தில் இருந்து இறக்கிவிடக்கூடாது என்றும், அவர்களை கோபமாகவோ, ஏளனமாகவோ, இழிவாகவோ பேசக்கூடாது என்றும் உத்தரவிடப்பட்டுள்ளது.

அதேபோல் மாற்றுத்திறனாளிகளுக்கு ஒதுக்கப்பட்ட இருக்கையில் பயணிகள் வேறு யாராவது அமர்ந்திருந்தால் அவர்களை இருக்கையிலிருந்து எழுந்திருக்கச் சொல்லி மாற்றுத்திறனாளிகளை அமர வைக்க வேண்டும் என்றும், பயணிகள் ஏறும்போதும், இறங்கும்போதும் கண்காணித்து ஓட்டுநருக்கு அறிவிப்பு செய்து பாதுகாப்பாக ஏற்றி இறக்க வேண்டும் எனவும் குறிப்பிடப்பட்டுள்ளது.

இந்திய அரசு அறிவித்த மாற்றுத்திறனாளிகளுக்கு உரிய தேசிய அடையாள அட்டையின் நகல் அட்டை கொண்டு 40 சதவீத மாற்றுத் திறன் மற்றும் அதற்கும் மேற்பட்ட மாற்றுத்திறனாளிகள் மற்றும் அவர்களது துணையாளர் ஒருவருடன் சாதாரண கட்டண நகரப் பேருந்துகளில் மட்டும் கட்டணம் இல்லாமல் பயணம் செய்ய அனுமதிக்க வேண்டும் எனவும், இவர்கள் இருவருக்கும் உரிய இலவசப் பயணச் சீட்டினை பேருந்து நடத்துநர்கள் வழங்குவதோடு, அனைத்து வகை மாற்றுத்திறனாளிகளும் பாகுபாடின்றி மாநிலம் முழுவதும் பேருந்துகளில் பயண எண்ணிக்கை உச்சவரம்பின்றி 75 சதவீத கட்டணச் சலுகையில் பயணம் செய்ய அனுமதிக்க வேண்டும் எனவும் ஓட்டுநர் மற்றும் நடத்துனர்களுக்கு போக்குவரத்துத்துறை உத்தரவிட்டுள்ளது.